CENTRAL ADMINISTRATIVE TRIBUNAL CHENNAI BENCH

OA 589/2019

Dated Monday, the 29th day of April, 2019

PRESENT

Hon'ble Mr.R.Ramanujam, Administrative Member & Hon'ble Mr. P. Madhavan, Judicial Member

G. Neethisuriya Mannan 25/147, 1st Street K.V.N. Puram, Kilpauk Garden Chennai – 10.

... Party-in-Person

Vs.

- 1. The Chief Postmaster General Andhra Pradesh Circle Krishnalanka, Vijayawad – 520 013.
- 2. The Regional Postmaster General Andhra Pradesh, Southern Region Kurnool 518 002.
- 3. The Divisional Superintendent RMS, TP Division, Tirupathi 517 501.
- 4. The Head Record Officer (Pay drawing officer) RMS, TP Division, Tirupathi 517 501. ...Respondents

By Advocate Mr. Su. Srinivasan

ORAL ORDER

(Order: Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

Heard. The applicant has filed this OA seeking the following relief:

"To direct the respondent to fix the pay of the applicant on par with the juniors and subsequent monetary benefit"

- 2. It is submitted that the applicant had filed Annexure A19 and A20 representations dated 13.12.2018 and 02.01.2019 respectively regarding his grievance which had not been redressed so far.
- 3. Mr. Su. Srinivasan takes notice for the respondents.
- 4. Counsel for the Respondents draws attention to Annexure A21 interim communication dated 23.01.2019 stating that the refixation of pay of the applicant was under active consideration and would be done in the review of the forthcoming Internal Audit Inspection. Accordingly the matter could be disposed of with a direction to the competent authority to take a decision on the applicant's representations within a time limit to be set by this Tribunal.
- 5. Keeping in view of the above and without going into the substantive merits of the case, this OA is disposed of with direction to the Competent Authority to take a decision in pursuance of Annexure A21 communication dated 23.01.2019 and pass a reasoned and speaking order on the points

raised by the applicant in his representation within a period of three months from the date of receipt of a copy of this order.

(P. MADHAVAN)
Member (J)

29.04.2019

(R.RAMANUJAM) Member (A)

AS